

Declaration of Assets and Liabilities

Year 2025

So (fst.)
Date 13/2/25

I, Bamrel - Kumar, son/daughter/wife of Ravindra - Saw
aged 34 years, belonging to Bihar Legislative Assembly Secretariat
service and presently working as office attendant secretary cell, Bihar Legislative
Assembly Secretariat Patna
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
		Name(S)	Name	Name	Name	Etc. Name
(i)	Cash	Bamrel-14 5,000/-	Gurjya Kr 3,000/-	Aditya-Kri Nil	Adarsh-14 Nil	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Salary A/c 390243 2626 51,294B	Nil	Nil	Nil	-
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Bemimu Policy 517718624 21203Pm Annual	Nil	Sukanya Samridhi Jyona 45,000/-	Nil	-
(v)	Motor Vehicles (details of make, etc.)	Scoty Yamaha Faoctmo 125CC	Nil	Nil	Nil	-
(vi)	Jewellery (give details of weight and value)	Nil	Gold 2gm Valu-6000/- Silver 100gm 10,000/-	Nil	Nil	-
(vii)	Other assets, such as values of claims / interests	Home Appliances Valu-1,0000/-	Nil	Nil	Nil	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	undivided Agricultural Land (Ancestral)	Nil	Nil	Nil	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	undivided Ancestral Home	Nil	Nil	Nil	—
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I. Bihari Vidhan Mandal Patna	42,188/-
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil EXOPK 2459C	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :- 110125365445

Gender :- ☒ M (M/F)

Date of Birth :- 2 5 0 2 1 9 9 1 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :- messenger (office attendant)
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Bamuel Kumar

Place: Patna

Date: 13-02-25

Signature: Samuel Kumar

Name of Employee: Samuel Kumar

Designation: office attendant

Department: Bihar Legislative assembly
Secretariat Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.